

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226- IA 5 of 2020
ITEM No.227- IA 535 of 2020
in
CP(IB) 8 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Bonus Plastics Pvt Ltd
V/s
GopalaPolyplast Ltd

.....Applicant

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the SRA : Mr. Jaimin Dave, Adv. a.w Ms. Hirwa Dave, Adv.
For the RP : Mr. Vishal Dave, Adv. a.w Nipun Singhvi, Adv.,
Mr. Rahul Bhavsar, Adv. & Mr. Mayur Jugtawat, Adv.
For the Respondent : Mr. Chetan Patel, PCS for R-6
Mr. Aditya Tripathi, for R-13
Mr. Shivam Parikh, Adv. for R-14
For the CGST & Excise : Ms. Maithili Mehta, Adv. in IA 535 of 2020

ORDER

IA 5 of 2020

Heard Ld. Counsel for respondent no.14. Ld. Counsel for respondent no.14 is directed to file additional affidavit on the clarification.

List for filing additional affidavit by respondent no.14 on 10.07.2024.

IA 535 of 2020

Pleadings are complete.

List for further consideration on 10.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)